

LAW-Powr/12/2021-10-Department of Law, Justice and Parliamentary Affairs

55158/2024

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu**

**Notification
Jammu, the 1st March, 2024**

S.O. 144 .- In exercise of the powers conferred as contained in sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Anantnag.

S.No.	Name of Officer with Designation Sh/ Smt.	Jurisdiction
I.	Raeis Ahmad Bhat (JKAS), Assistant Commissioner(Revenue)	District Anantnag
II.	Jahan Zaib Khan , Block Development Officer	Block Bijbehara and Vessu
III.	Gazi Abdullah , Block Development Officer	Block D, Pora
IV.	Farooq Ahmad Mir , Block Development Officer	Block Hiller and Qazigund
V.	Mohammad Ashraf Mir , Block Development Officer	Block K. Pora
VI.	Tariq Ahmad Paddar , Block Development Officer	Block Larnoo and Breng
VII.	Aamir Hassan , Block Development Officer	Block Pahalgam and Anantnag
VIII.	Mohammad Iqbal Daing Block Development Officer	Block Shahabad and Verinag
IX.	Suhail Ahmad Malik, Executive Officer	Municipal Council Anantnag
X.	Shahid Yousuf Bhat, Executive Officer	Municipal Council Bijbehara

The Government further in exercise of the powers conferred as contained sub-section (2) of section 20 of the said Code appoints Sh. Raeis Ahmad Bhat (JKAS), Assistant Commissioner(Revenue) the Executive Magistrate as Additional District Magistrate within the territorial jurisdiction of District Anantnag who shall have all the powers of District Magistrate under the said code.

[Handwritten signature]
1.3.24

LAW-Powr/12/2021-10-Department of Law, Justice and Parliamentary Affairs

5158/2024

By Order of the Government of Jammu and Kashmir

**Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs**

No. LAW-Powr/12/2021-10

Dated :- 01 - 03 - 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Revenue Department
4. District Magistrate, Anantnag. This is with reference to your letter no DCA/Estt/2023-24/3741-46 dated 23-02-2024. **Copy of SO No. 21, dated 11.01.2024 already issued is also enclosed for further necessary action.**
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SO section, Department of Law, Justice and Parliamentary Affairs.
7. Incharge Website


Senior Law Officer

Department of Law, Justice and P.A



